

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2945
ANSWERED ON:10.02.2014
TOLL PLAZA CASES
Sinh Dr. Sanjay

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether certain owners of toll plazas have filed case in courts against the action taken by the Government;
- (b) if so, the details thereof, State-wise along with their present status;
- (c) whether any action has been taken or is being taken by the Government for expeditious disposal of these cases; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) to (d) Yes Madam, some cases have been filed in the courts. The details are at Annexure.